

and the Soviet authorities for the supply of petroleum products expires;

(b) whether this contract is likely to be renewed; and

(c) if so, whether it will be for increased quantity and the details thereof?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) to (c). The present four-year contract between Indian Oil Company Limited and Soviet Export Organisation for supplying petroleum products will expire on 31-12-64. This contract is likely to be renewed but it is too early to give any indication of quantities or the details.

Polytechnics in Maharashtra

537. Shri D. S. Patil: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether it is a fact that Maharashtra Government have decided to start the polytechnics at Nanded and Yeotmal during 1963-64; and

(b) whether the Central Government have agreed to the proposal?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) and (b). In consultation with the Central Government, the Government of Maharashtra have decided to admit students to the two polytechnics in 1964-65.

Jute Mill at Kanpur

**538. { Shri Daji:
Shri S. M. Banerjee:**

Will the Minister of Home Affairs be pleased to state:

(a) whether the investigations following the search of a jute mill at Kanpur have been completed; and

(b) if so, the result thereof?

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis): (a) and (b). The Special Police

Establishment has not conducted a search of any jute mill at Kanpur. They did, however, search the premises of Messrs, New Central Jute Mills Co., Ltd., Calcutta, some time ago on receipt of a complaint against that company. The investigation in this case has been completed and the question whether the firm should be prosecuted or not in being examined in consultation with the legal advisers.

Filling up Reserved Quota for Scheduled Castes and Scheduled Tribes

539. Shri Daljit Singh: Will the Minister of Home Affairs be pleased to state the number of vacancies of officers of all grades reserved for Scheduled Castes and Scheduled Tribes during 1960 to 1963 but filled by non-Scheduled Castes and Tribes candidates as suitable candidates from Scheduled Castes and Scheduled Tribes were not forthcoming?

The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrasekhar): The information required is being collected. A statement will be laid on the Table of the House as soon as possible.

Foreign Students in India

**540. { Shri Daljit Singh:
Shri Krishna Deo Tripathi:**

Will the Minister of Education be pleased to state:

(a) the number of foreign students who arrived in India for study during 1962-63;

(b) the nature of education they are receiving; and

(c) the number of them who are getting scholarships from the Government of India?

The Minister of Education (Dr. K. L. Shrimali): (a) 1581.

(b) Undergraduate and Post-graduate studies in Arts, Science, Medicine, Engineering, Technology and other professional courses.